

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**LOK SABHA**

**UNSTARRED QUESTION NO.1584  
TO BE ANSWERED ON 05.03.2018**

**IMPLEMENTATION FIFTH PAY COMMISSION**

1584. SHRI B. SRIRAMULU:  
SHRI TEJ PRATAP SINGH YADAV:  
SHRIMATI ANJU BALA:

Will the **Minister of CULTURE** be pleased to state:

- (a) whether the Ministry of Culture has implemented the recommendations of Fifth Central Pay Commission for all its employees/staff and if so, the details thereof and if not, the reasons therefor;
- (b) whether the Ministry of Culture has consulted the Ministry of Finance regarding the implementation of the said recommendations and if so, the details thereof;
- (c) whether the Task Force constituted in the Ministry for categorization and staffing pattern of libraries has submitted its report and if so, the details thereof and the reaction of the Government thereon;
- (d) the steps being taken by the Government to implement the pending service matters/recommendations of various Pay Commissions related to Library Sector; and
- (e) whether the Ministry has raised the pending anomaly with respect to grade pay of the Library Information Assistants with Anomaly Committee set up after Seventh Pay Commission and if so, the details thereof?

**(DR. MAHESH SHARMA)**  
**MINISTER OF STATE FOR CULTURE (INDEPENDENT CHARGE) AND**  
**MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**ANSWER**

(a) to (c): Recommendation of 5<sup>th</sup> CPC has been fully implemented in respect of Ministry of Culture (Secretariat) proper in accordance with the Notification issued by Ministry of Finance/ Department of Personnel & Training. There were recommendations on categorization and staffing pattern of libraries. A High Power Committee was constituted in 2003 to examine the recommendations of the 5<sup>th</sup> Central Pay Commission in respect of library staff and to suggest a categorization formula, staffing pattern etc. The High Power Committee could not complete the work. Thereafter, a Task Force was constituted in the Ministry in 2009 for examining various recommendations of the 5<sup>th</sup> Central Pay Commission regarding libraries and

to devise a proper formula for the categorization of various types of libraries; to recommend revised criteria for the categorization of Libraries and to explore the possibility of setting up of Library Cell in the Ministry. The report of the task force was discussed in the stakeholders meeting held on 18.03.2011 and the revised categorization formula was finalized taking into account the suggestions made by the participants. The final version of the revised categorization formula was sent to DoE, Ministry of Finance in June, 2011 to which DoE observed that by implementation of the revised categorization formula, the libraries would be upgraded and consequently the pay scale of the Library in-charge would also be upgraded. The matter was again sent to DoE with clarifications to which DoE recommended to identify 10-12 libraries and apply the revised categorization formula to test its utility. Thereafter, Members of the task force visited 16 Central Government Libraries for application of the revised categorizations formula and submitted their reports and recommendations on the application of revised formula for the categorization of Libraries. The matter was referred to Dept of Expenditure to take a final decision on the recommendations of the Task Force.

The Dept of Expenditure examined the matter and advised to initiate steps in accordance with the latest recommendations of the Seventh CPC.

(d) As stated in reply to part (a) to (c) above.

(e) The issue of the anomaly with respect to the grade pay of LIA and ALIO was raised with the Seventh CPC to which Seventh CPC observed that: "The Commission is of the view that the posts are appropriately placed and no upgrade is justified. The Commission, however, suggests that the Ministry of Culture as the nodal ministry for this category, carry out a census of Central Government librarians."

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